

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.05.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2

### **For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 537 of 2022	Vevek Shukla Vs. Mohan Lal Jain (Liquidator, SBS Transpole Logistics Pvt. Ltd.)	Sameer Jain	
3.	Comp. App. (AT) (Ins) No. 538 of 2022	Shree Ram Cargo Pvt. Ltd. Vs. Rajat Ispat Pvt. Ltd.	Aayush Agarwala	
4.	Comp. App. (AT) (Ins) No. 539 of 2022	State Bank of India Vs. MBL Infrastructures Ltd and Anr.	Misha	
5.	Comp. App. (AT) (Ins) No. 545 of 2022	Birla Financial Distribution Ltd. Vs. Jagdish Singh Nain	Sunil K. Jain	
6.	Comp. App. (AT) (Ins) No. 547 of 2022	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Anil Anchalia (Liquidator) & Anr.	Rajesh Kr. Gautam	
7.	Comp. App. (AT) (Ins) No. 549 of 2022	Rama Hina Nabam Vs. Akash Singhal & Anr.	Tushar Bhatija	
8.	Comp. App. (AT) (Ins) No. 550 of 2022	Ebix Singapore Pte Ltd. Vs. Mahender Kumar Khandelwal Resolution Professional of Educomp Solutions Ltd. BDO Restructuring Advisory LLP	Rajat Sehgal	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 1044 of 2021	Neeraj Chaudhary Vs. Fontal Flexipack Ltd. & Anr.	Dhruv Gupta	B.Roy
10.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.  <b>With</b>	Kunal Godhwani	P. Rameshbabu-R1 R.S. Sravankumar-R2
11.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2
12.	Comp. App. (AT) (Ins) No. 18 of 2022	Datawind UK PLC. Vs. Haiko Logistics India Pvt. Ltd. & Anr.	Vriti Gujral	Himanshu Yadav Anirudh Jamwal Nitin Kant Setia Sardavinder Goyal-R2
13.	Comp. App. (AT) (Ins) No. 424 of 2022	E-Homes Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr.  <b>With</b>	Vipul Ganda	Sourav Roy
14.	Comp. App. (AT) (Ins) No. 434 of 2022	Dinesh Sood Resolution Professional (RP) of Neo Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority (Noida Authority)  <b>With</b>	Dinesh Sood	Sourav Roy Kaushal Sharma Prabudh Singh
15.	Comp. App. (AT) (Ins) No. 458 of 2022	Asha Aggarwal & Ors. Vs. New Okhla Industrial Development Authority Main Administrative Building & Ors.	Rahul Malhotra	Piyush Singh Sourav Roy-R1 I.P.S. Oberoi-R2 Aditya Parolia Akshay Srivastava
16.	Comp. App. (AT) (Ins) No. 431 of 2022	Entertainment City Ltd. Through its Authorized Representative Lekha Mriga Vs. Simran Kaur & Ors.	Siddharth Batra	Piyush Singh Aditya Parolia Ankit Swarup Akshay Srivastava
17.	Comp. App. (AT) (Ins) No. 486 of 2022	Sanchit Saraf Suspended Director of Saraf Gartex Ltd. Vs. Kamakshi Kraftex Pvt. Ltd. & Anr.	Amol Vyas	Aishwarya Nikhil Yadav

**For Hearing**

18.	Comp. App. (AT) (Ins) No. 158 of 2017	Jord Engineers India Ltd. Vs. Valia & Co.	R.N. Singh	Vatasala Kak
19.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
20.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil Aneesh Sharma
21.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma- R1 Nikhil Kohli-R2
22.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
23.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.  <b>With</b>	Vikrant Kumar	Swapnil Gupta
24.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
25.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	Mohit Nandwani-R1 CMA Sandeep Kr. Bhatt
26.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1
27.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R

**For Hearing**

<b>28.</b>	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
<b>29.</b>	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
<b>30.</b>	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
<b>31.</b>	Comp. App. (AT) (Ins) No. 248 of 2020	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**